

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 139, 200 & 148 of 2016

Dated: 5th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 139 of 2016

**Shree Ambika Sugars Ltd. & Ors. ...Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)**

Appeal Nos. 200 & 148 of 2016

**In the matter of: ...Appellant(s)
The South Indian Sugar Mills Association & Ors.
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Chowdhary
Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. Vallinayagam for R-2

ORDER

At the request of the learned counsel for the appellant, list the matter for hearing on **23.10.2018.**

**(S. D. Dubey)
Technical Member**
mk/tpd

**(Justice Manjula Chellur)
Chairperson**